

From

The District Magistrate,
Una, District Una (H.P.).

To

The Consultant (Judicial),
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
Near India Gate, New Delhi,
Delhi-110001.

No. 3484 /DRO/NTLR

Dated 16 .12.2023

Sub: - Compliance report in compliance of order dated
06.11.2023 passed by the Hon'ble National Green
Tribunal, New Delhi in M.A. No. 114/2023 in
Original Application No. 882 of 2022 titled as
Sanjeev Kumar versus Deputy Commissioner,
Rupnagar & ors.

Sir,

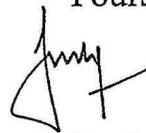
It is respectfully submitted that the Hon'ble National Green Tribunal, New Delhi vide order dated 06.11.2023 passed in M.A. No. 114/2023 in Original Application No. 882 of 2022 titled as Sanjeev Kumar versus Deputy Commissioner, Rupnagar & ors. has directed the respondents to file their response on or before 31.12.2023 with all requisite details and copies of the relevant documents regarding compliance of the orders passed by this Hon'ble Tribunal.

It is further submitted that after receiving the aforesaid order dated 06.11.2023 of the Hon'ble National Green Tribunal, the Divisional Forest Officer, Forest Division Una District Una (H.P.) vide this office letter No. 3249/DRO/NTLR dated 24.04.2023 (copy annexed as **Annexure -A**) was requested to send a detailed fresh

action taken report in compliance of aforesaid directions of Hon'ble National Green Tribunal to this office. The Deputy Conservator of Forests, Una Forest Division Una (H.P.) vide his office letter No. 8809 dated 04.12.2023 (copy annexed as **Annexure -B**) has reported that the demarcation of the alleged area has been carried out by Revenue Department Punjab in the presence of District Revenue Officer Una, Tehsildar Una and other revenue officials and Range Forest Officer Una with his team on 29.08.2023. He has also reported that as per Award No. 132/H dated 19.10.1954, 133/H dated 19.10.1954 and supplementary Award No. 132/H dated 19.10.1954/16.11.1955 as per site plan presented by Shri Sandeep Chauhan, officer of Northern Railway, Nangal Township (Pb). Out of total 34.01 Acre (13.76 ha) land, 1.77 Acre (4.38 ha) has been demarcated less on which land Railway line has been found constructed in some portion whereas in the remaining portion illegal encroachment has been found done by the locals. However as per demarcation, fencing on three sides of the demarcated land has been done whereas boundary pillars have been installed on the river side by lower Forest Field staff of Una Forest Range.

The report/response is submitted for favour of consideration of the Hon'ble National Green Tribunal and the same may kindly be accepted.

Yours faithfully,



Raghav Sharma, IAS

District Magistrate,
Una, District Una (H.P.).
Ph. No. 01975-225800.

Encls. As above.

Personal Attention/
Hon'ble National Green Tribunal Matter/
Most Urgent/Time Bound

From

The Deputy Commissioner,
Una, District Una (H.P.)

To

The Divisional Forest Officer,
Forest Division Una District Una (H.P.).

No. 3249 /DRO/NTLR

Dated: - 24 .11.2023

Sub: - O.A. No. 882 of 2022 titled as Sanjeev Kumar
versus Deputy Commissioner, Rupnagar and other.

Sir,

Please refer to your office letter No. 6275 dated
22.09.2023, on the above noted subject.

In this regard, it is intimated that the Hon'ble
National Green Tribunal New Delhi vide order dated 06.11.2023
passed in aforesaid Original Application has directed the
respondents to file their response on or before dated **31.12.2023**
with all requisite details and copies of the relevant documents
regarding compliance of the orders. The Hon'ble National Green
Tribunal New Delhi vide aforesaid order dated 06.11.2023 has
also directed the undersigned and the Deputy Commissioner,
Roopnagar to remain present before the Hon'ble Tribunal
(**physically or through VC**) on the next date of hearing i.e.
04.01.2024. The copy of aforesaid order dated 06.11.2023 is
enclosed for ready reference.

You are, therefore, requested to send a detailed fresh action taken report in compliance of aforesaid directions of Hon'ble National Green Tribunal to this office before dated **15.12.2023**, enabling the undersigned to prepare & file his response in the Hon'ble Tribunal within stipulated period. You are also requested to attend the Video Conference in aforesaid case with the undersigned on the next date of hearing i.e. **04.01.2024** alongwith the entire record pertaining to the case.



Raghav Sharma, IAS
Deputy Commissioner,
Una, District Una (H.P.).
Ph. No. 01975-225800.



Endst. No. 3250-51/DRO/NTLR Dated 24.11.2023

A copy is forwarded to: -

1. The Deputy Commissioner, Rupnagar, Punjab for favour of information & further necessary action please.
2. The Regional Officer, H.P. State Pollution Control Board, Una District Una (H.P.) for information & further necessary action please.



Deputy Commissioner,
Una, District Una (H.P.).



20405176
05/12/23

No 8809
HP Forest Department

Dated, Una the 4/12/2023

From: - Deputy Conservator of Forests,
Una Forest Division, Una (HP).

To: The Deputy Commissioner,
Una, Distt. Una (HP)

Subject: O.A. No. 882 of 2022 titled as Sanjeev Kumar Versus Deputy
Commissioner, Rupnagar and other.

Sir,

Kindly refer to your office letter No. 3249/DRO/NTLR dated
24.11.2023 on the above cited subject.

2. In this connection it is submitted that as per orders of Hon'ble National Green Tribunal, New Delhi in above cited O.A. demarcation of the alleged area has been carried out by Revenue Department Punjab in the presence of Distt. Revenue Officer, Una, Tehsildar, Una and other revenue officials in the presence of Range Forest officer, Una and his team on 29.08.2023 as per Award No. 132/H dated 19.10.1954, 133/H dated 19.10.1954 and supplementary Award 132/H dated 19.10.1954/16.11.1955 as per site plan presented by Sh. Sandeep Chauhan, officer of Northern Railway, Nangal Township (Pb). Out of total 34.01 Acre (13.76 ha) land, 1.77 Acre (4.38 ha) has been demarcated less on which land Railway line has been found constructed in some portion whereas in the remaining portion illegal encroachment has been found done by the locals. However as per demarcation, fencing on three sides of the demarcated land has been done whereas boundary pillars have been installed on the river side by lower Forest Field staff of Una Forest Range. Photo copy of Range Forest officer, Una's report is also enclosed herewith for favour of information and further necessary action please.

Encl: As above

Deputy Conservator of Forests,
Una Forest Division, Una (HP).

Endst. No.

Dated Una, the

Copy is forwarded to R.O. Una for information w.r.t. his letter No.

1064 dated 28.11.2023.

Deputy Conservator of Forests,
Una Forest Division, Una (HP).

849/NTLR
06/12/2023

DRO/NTLR
28/12/23
Subject-C.II

क्रमांक 1064

वन विभाग हि. प्र.

दिनांक 28/11/2023

प्रेषक :- वन परिक्षेत्र अधिकारी, ऊना।

प्रेषित:- वन मंडल अधिकारी, ऊना।

विषय :- Regarding complience of the order of hon'ble NGT in OA No. 882/2022 dated 17.03.2023 titled as Sanjeev Kumar V/s Deputy Commissioner repnagar and Others.

ज्ञापन,

उपरोक्त विषय पर इस कार्यालय के पत्र सं. 839 दिनांक 22.09.2023 के अनुक्रम में सूचित किया जाता है कि कि माननीय National Green Tribunal द्वारा OA No. 822/2022 dated 17.03.2023 titles as Sanjeev Kumar Deputy Commissioner Rupnagar and Others में पारित आदेशों की पालना में राजस्व विभाग तहसीलदार नंगल, जिला रूप नगर पंजाब द्वारा मौका निशानदेही दिनांक 29.08.2023 को राजस्व विभाग हिमाचल प्रदेश जिला ऊना के जिला राजस्व अधिकारी ऊना, तहसीलदार राजस्व ऊना, अन्य राजस्व कर्मचारी व वन परिक्षेत्र अधिकारी, ऊना मय टीम के समक्ष अवार्ड नंबर 132/H dated 19.10.1954, 133/H dated 19.10.1954 व Supplementary Award 132/H dated 19.10.1954/16.11.1955 (अवलोकनार्थ प्रति संलग्न है) के खसरा नंबर 478,453,454,434,435, 436,427,428,429, 420,421, 422,426,425,408,406,405,404,394,502,505,447,448,450,451,452,419,418,443,456,442,441,439,440,415,416,417,423,424, 410, 395,394,404 की निशानदेही शजरा / लट्टा महाल नंगल निककू, महाल डूकली व उत्तरी रेलवे नंगल टाऊनशिप के अधिकारी श्री मंदीप चौहान द्वारा प्रस्तुत साईट प्लान रेलवे स्टेशन नंगल की सहायता से निशानदेही संपन्न हुई थी। उपरोक्त अवार्ड में कुल भूमि 34.01 एकड़ (352 कनाल 13 गज) का मकवूजा महकमा टिम्बर मार्किट के लिए अधिग्रहण किया गया था। जिसका इंतकाल नंबर 3214 तबदीली मलकियत तारीख 12.02.1990 को मंजूर होकर कागजात माल में अमल दामद भी हो चुका है। वन खंड अधिकारी संतोषगढ़ व वन स्थल वनगढ़ बीट की रिपोर्ट के मुताबिक मौका पर कुल 34.01 एकड़ (13.76 हैक्टेयर) भूमि में से 04.38 एकड़ (1.77 हैक्टेयर) भूमि कम पाई गई (प्रति संलग्न)। जिसमें से कुछ भूमि पर उत्तरी रेलवे नंगल द्वारा रेल लाईन का निर्माण किया गया है व कुछ भूमि पर स्थानीय लोगों द्वारा अवैध कब्जा किया गया गया है। जिसके कारण रेलवे विभाग द्वारा प्रस्तुत साईट प्लान के अनुसार ही भूमि छोड़ कर बाड़बंदी कर दी गई है। वन विभाग हिमाचल प्रदेश (मकवूजा महकमा टिम्बर मार्किट) की भूमि के पश्चिम दिशा की ओर सतलुज नदी प्राकृतिक रूप से लम्बे समय से स्थापित है। जिसमे सीमा स्तम्भ ही स्थापित किए जा चुके हैं। दक्षिण दिशा की ओर जिसमे सीवरेज ट्रीटमेंट प्लांट है व पूर्व दिशा की जिसमे रेलवे लाईन स्थापित है इस दोनों भुजाओं की बाड़बंदी भी की जा चुकी है। इसके अतिरिक्त वन विभाग हिमाचल प्रदेश (मकवूजा महकमा टिम्बर मार्किट) की भूमि के उत्तर दिशा की तरफ पंजाब सरकार की भूमि है। जिस पर रास्ता छोड़ कर बाड़बंदी का कार्य भी किया जा चुका है। CCTV, बाड़बंदी एवं स्थापित सीमा स्तम्भ के छायाचित्र साथ संलग्न है। इस प्रकार माननीय National Green Tribunal के आदेशानुसार नंगल स्थित वन विभाग हिमाचल प्रदेश (मकवूजा महकमा टिम्बर मार्किट) की भूमि की तीन तरफ से बाड़बंदी पूर्ण की जा चुकी है व नंगल वाली तरफ को सीमा स्तम्भ स्थापित किए जा चुके हैं।

रिपोर्ट सूचनार्थ एवं आगामी कार्यवाही प्रेषित है।

संलग्न:- यथोपनि।

U. J. Singh
R. K.
28/11/23

57/8
28-11-2023

U. J. Singh

वन परिक्षेत्र अधिकारी
ऊना वन परिक्षेत्र, ऊना

विषय:-

O.A No. 882/2022 dated 17-03-2023 titled as Sanjeev Kumar
V/S Deputy Commissioner RoopNagar and others.

सहायक:-

उपरोक्त विषय के संदर्भ में निम्नानुसार यह है कि माननीय

N.G.T द्वारा O.A No. 882/2022 dated 17-03-2023 titled as Sanjeev Kumar
V/S Deputy Commissioner RoopNagar and others में पारित आदेशों की फालन
में राजस्व विभाग तहसीलदार नंगल जिला रोपनगर पंजाब द्वारा भौग
निशानदही दिनांक 29-09-2023 को राजस्व विभाग हिमाचल प्रदेश जिला
ऊना के जिला राजस्व अधिकारी ऊना, तहसीलदार राजस्व ऊना अन्य
राजस्व कार्यकारी व वन परियोजना अधिकारी ऊना, ऊना ग्राम पंचायत के समक्ष
जोड़ा मंडल नंगल निम्कु, मंडल बुकली व उत्तरी रेलवे नंगल वाठानशिप
के अधिकारी श्री संदीप चौधन द्वारा प्रस्तुत साइट स्थान रेलवे स्टेशन नंगल
की सहायता से निशानदही सम्पन्न की गई रेलवे विभाग द्वारा प्रस्तुत साइट
स्थान के अनुसार ग्राम छोड़कर बाडवन्की कर दी गई है वन विभाग हिमाचल
प्रदेश (मककुजा महेकभा टिम्बर भाक्ट) की ग्राम के पारिचय दिशा की और
सतलुज नदी प्राकृतिक रूप से लम्बे समय से स्थापित है जिससे सीमासतलुज
ही स्थापित किये है दक्षिण दिशा की और सीवरण तीव्र मंद खोद है पूरे दिशा
की और रेलवे लाइन स्थापित है व उत्तर दिशा की और पंजाब की सरकारों
ग्राम है। जिसपर बास्ता छोड़कर तीन दिशा को में दिनांक 04-10-2023
को बाडवन्की पूरी कर दी है व चौथी दिशा की और बांडरीपिल्लर
स्थापित कर दिया जाये है। ग्राम पर बाडवन्की क्षेत्र की O.P.D से पंजाब की
गई। जिसकी K.M.L फाइल साथ में संलग्न है। K.M.L फाइल के अनुसार
11.99 हैक्टर उपरिया है रिपोर्ट सूचनाथ एवं अगामी कार्यवाही है व
सेवा में प्रापित है।

संलग्न :- KML copy

Sanjeev Kumar
4C Bangash
Beant

विषय :- O.A No 882/2022 dated 17/03/2023 titled as Sarjeev
Kumar v/s Deputy Commissioner Roopnagar and others.

श्रीमान् जी

प्रभारी वनगढ़ वोट की रिपोर्ट अनुसार माननीय N.G.P

द्वारा O.A No. 882/2022 dated 17-03-2023 titled as Sarjeev Kumar
v/s Deputy Commissioner Roopnagar and others में पारित आदेशों की पालन
में राजस्व विभाग तहसीलदार जंगल जिला रूपनगर पंजाब द्वारा मौका देना
गुआ मौका निशानदेही दिनांक 29.09.2023 को राजस्व विभाग हिमाचल
प्रदेश जिला के जिला राजस्व अधिकारी ऊना, तहसीलदार ऊना व अन्य
राजस्व कर्मचारियों व वन पारिद्वेग अधिकारी ऊना, ऊना मग दोग के
समक्ष लडा मंडल निम्न जंगल मंडल डूकली व उतरी रेलवे जंगल
वाकनाश्रीप के अधिकारी श्री सदीप चौधन द्वारा प्रस्तुत साईट प्लान
रेलवे स्टेशन जंगल की सहायता से निशानदेही सम्पन्न हुई। रेलवे विभाग
के अधिकारी द्वारा प्रस्तुत साईट प्लान के अनुसार शूरी होडकर जाड़बन्दी
कर दी गई है। जाड़बन्दी के अनुसार वन विभाग हिमाचल प्रदेश (मकपूजा
महकमा टिम्बर अकेट) की शूरी के पश्चिम दिशा की ओर सतलुज नदी
प्राकृतिक रूप से लम्बे समय से स्थापित है। जिसमें सीमा स्तम्भ स्थापित
किए गए हैं। दक्षिण दिशा की ओर सावरेज फ्रीटमेंट प्लान है। पूर्व दिशा
की ओर रेलवे लाइन स्थापित है। उतर दिशा की ओर पंजाब की सरकार की
शूरी है जिस पर वास्ता होडकर लीज दिशाओं में दिनांक 04-10-2023
को जाड़बन्दी पूरी कर ली गई है। व चौथा दिशा की ओर बाऊंडरी पिल्लर
स्थापित कर दिए गए हैं। मौका पर जाड़बन्दी क्षेत्र की F.P.S की पैमाइश की
गई जिसकी K.M.L साईट साथ में संलग्न है। K.M.L साईट के अनुसार
11.99 हेक्टर एरिया है। अतः रिपोर्ट स्तम्भ स्थापित प्लान अगामी क्रियवाही
है जो पारित है।

Prathmesh
गुरुजी राव

Legend

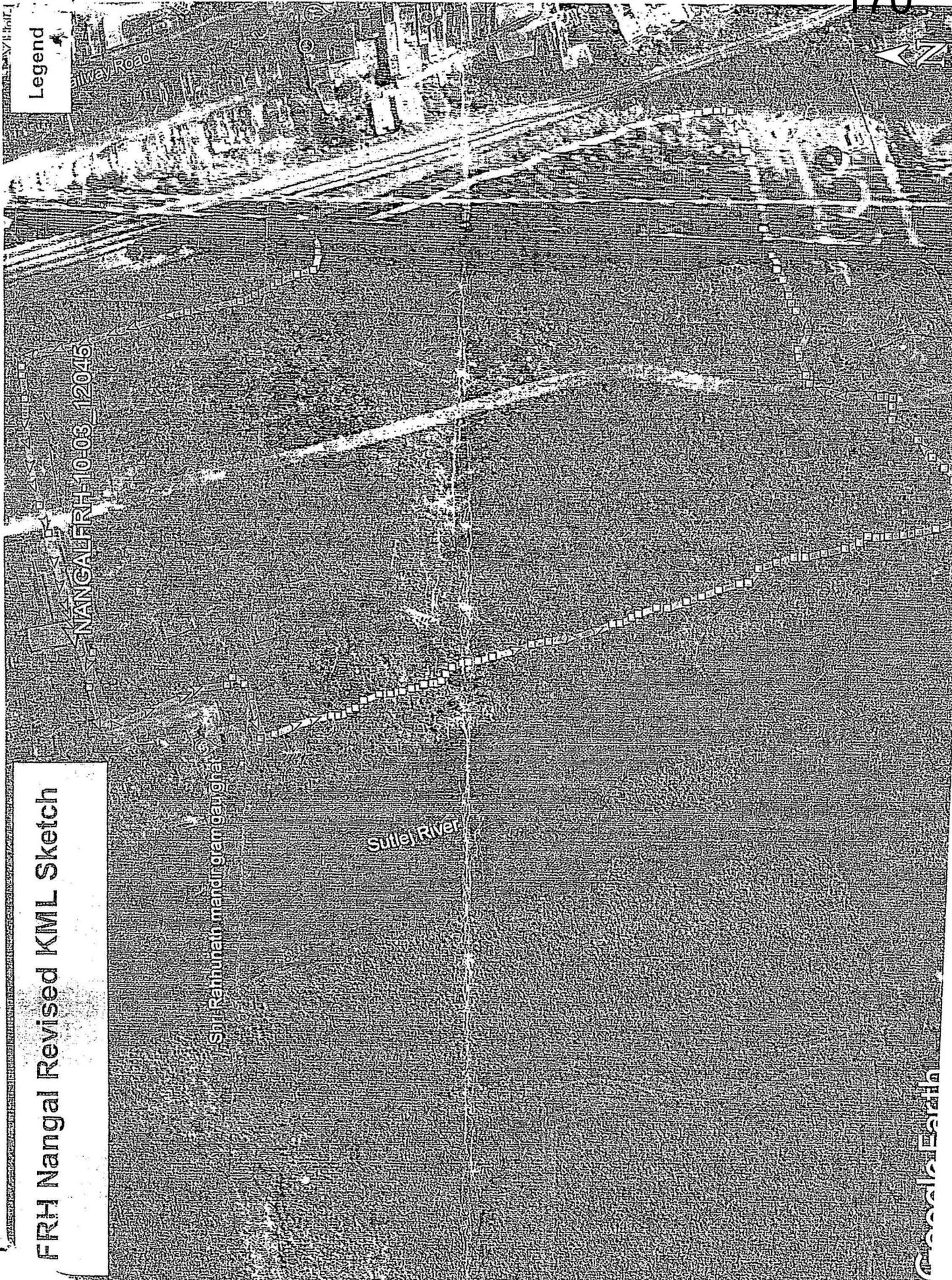
NANGALFRH-10-03_12045

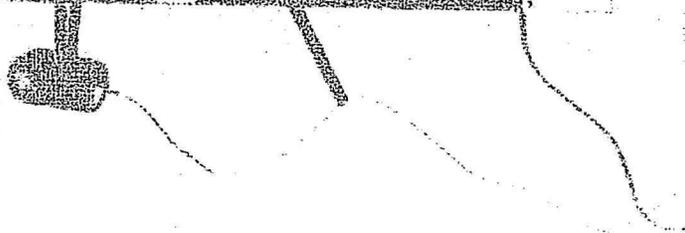
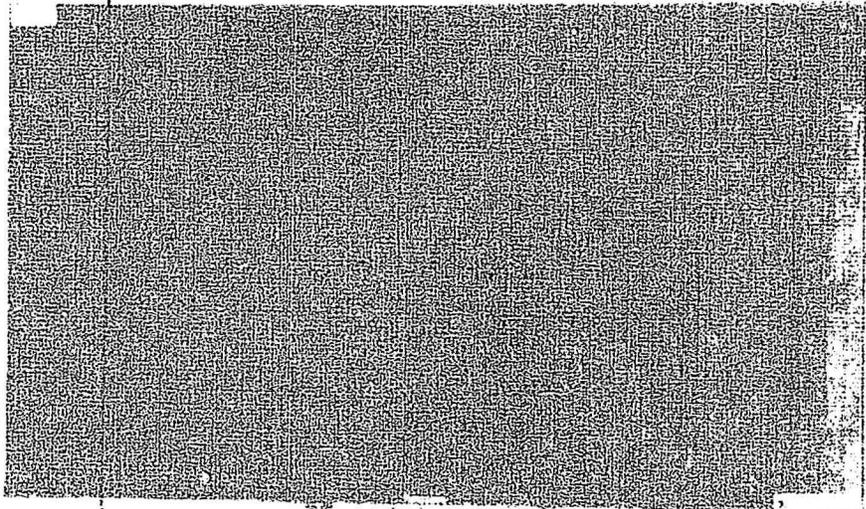
FRH Nangal Revised KML Sketch

Sri Rahmah mandir gram gaughat

Sullej River

Google Earth

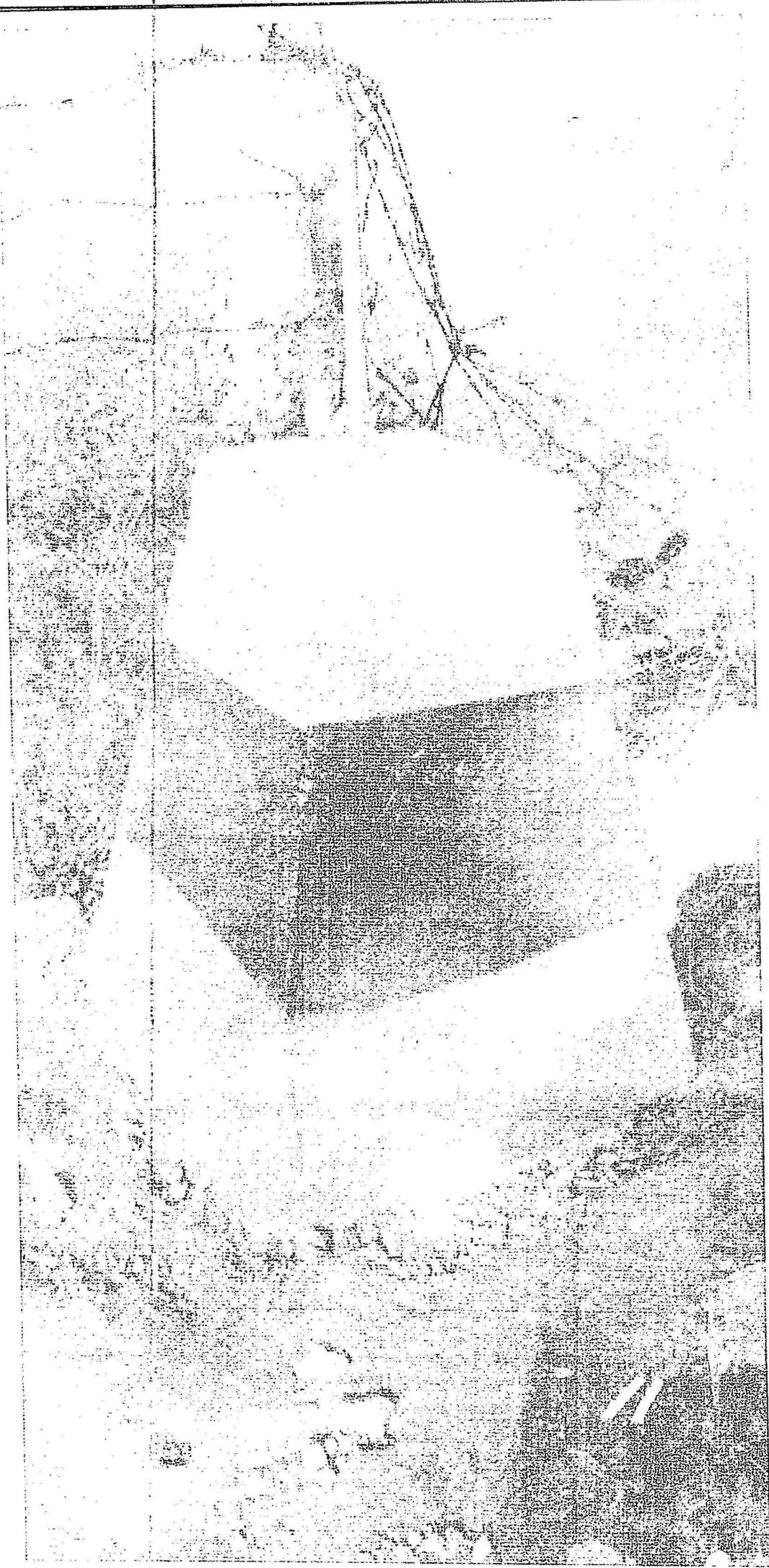




CCTV Main Hall
RM Nangal

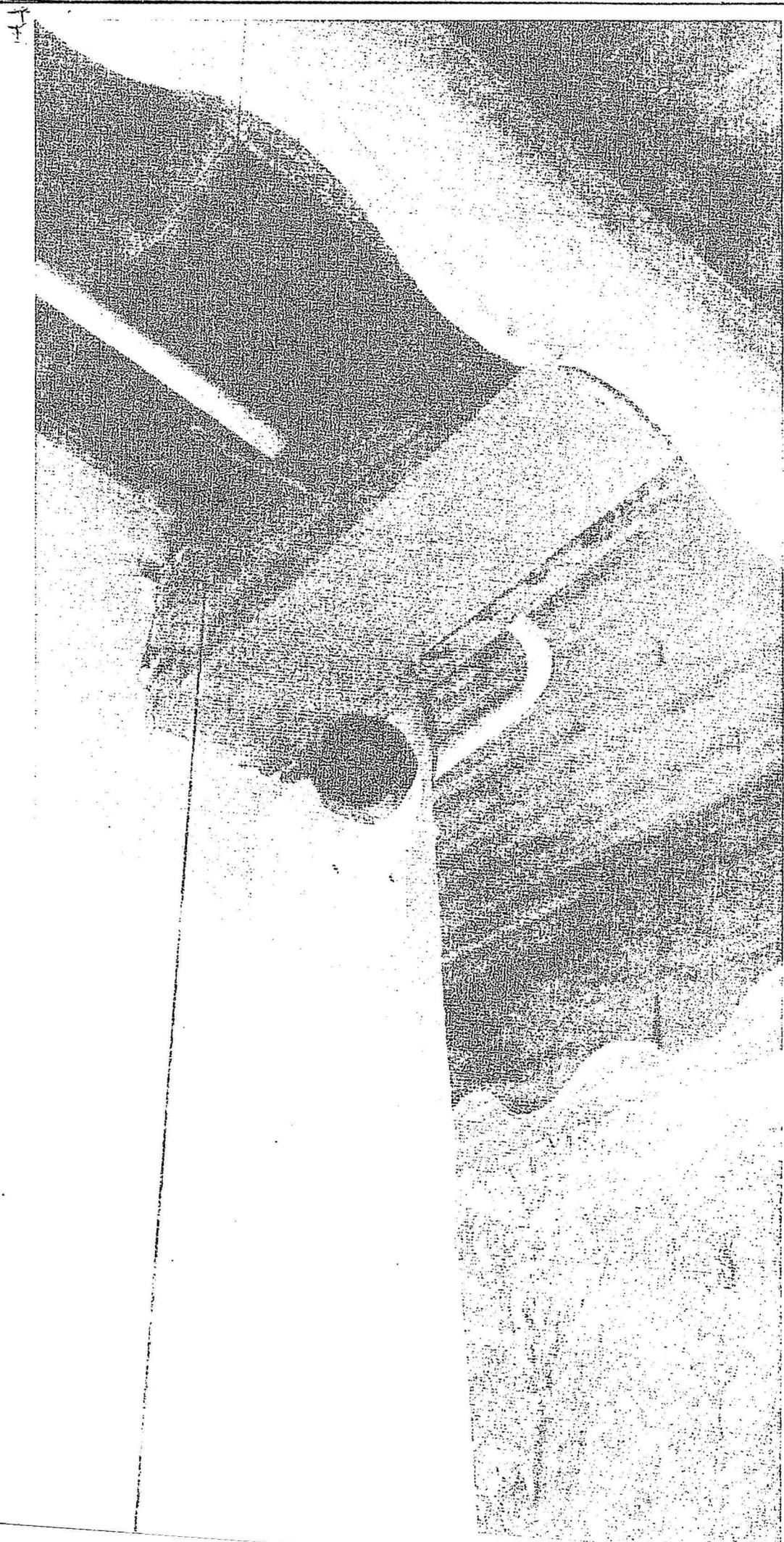
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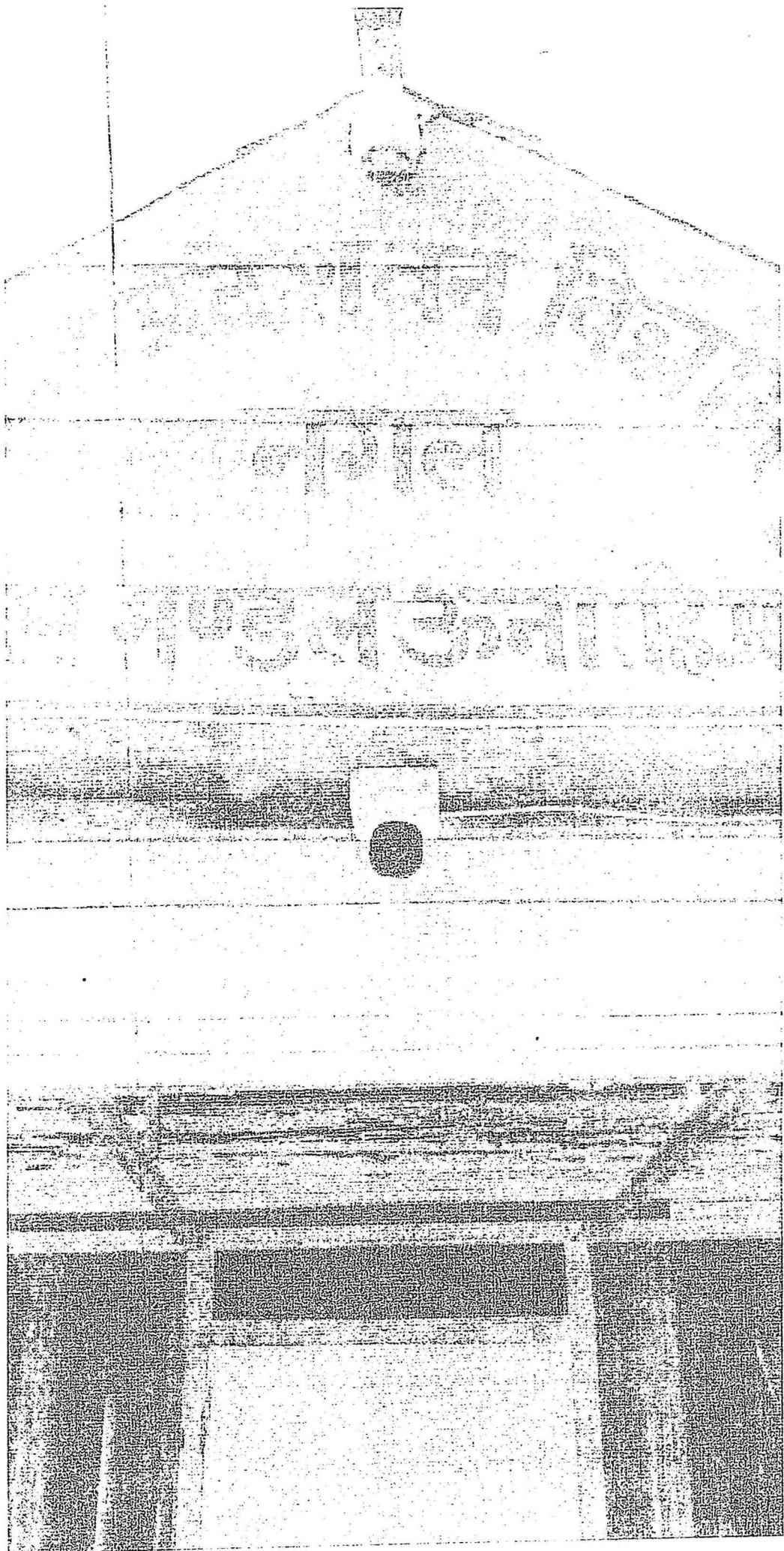
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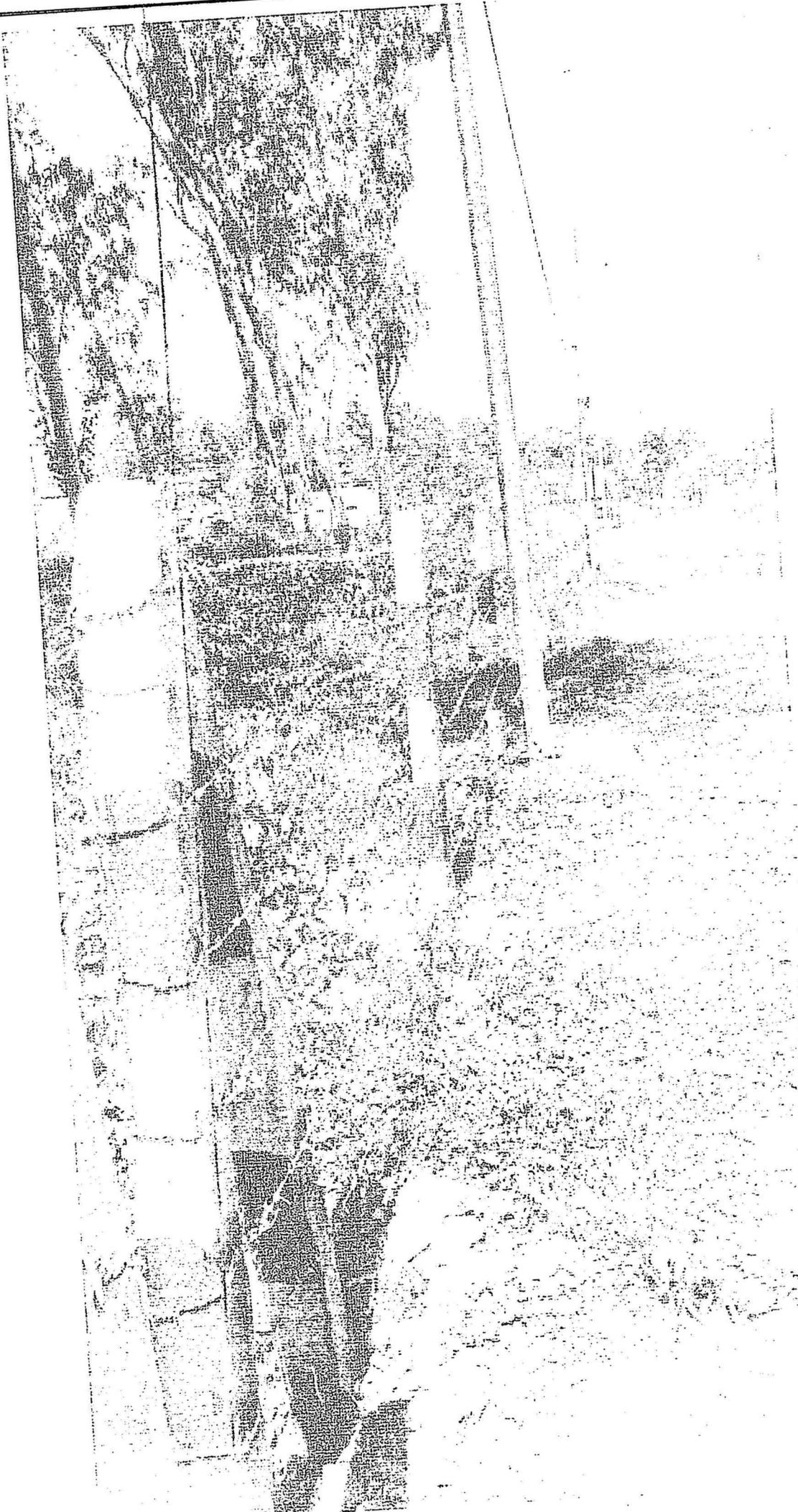
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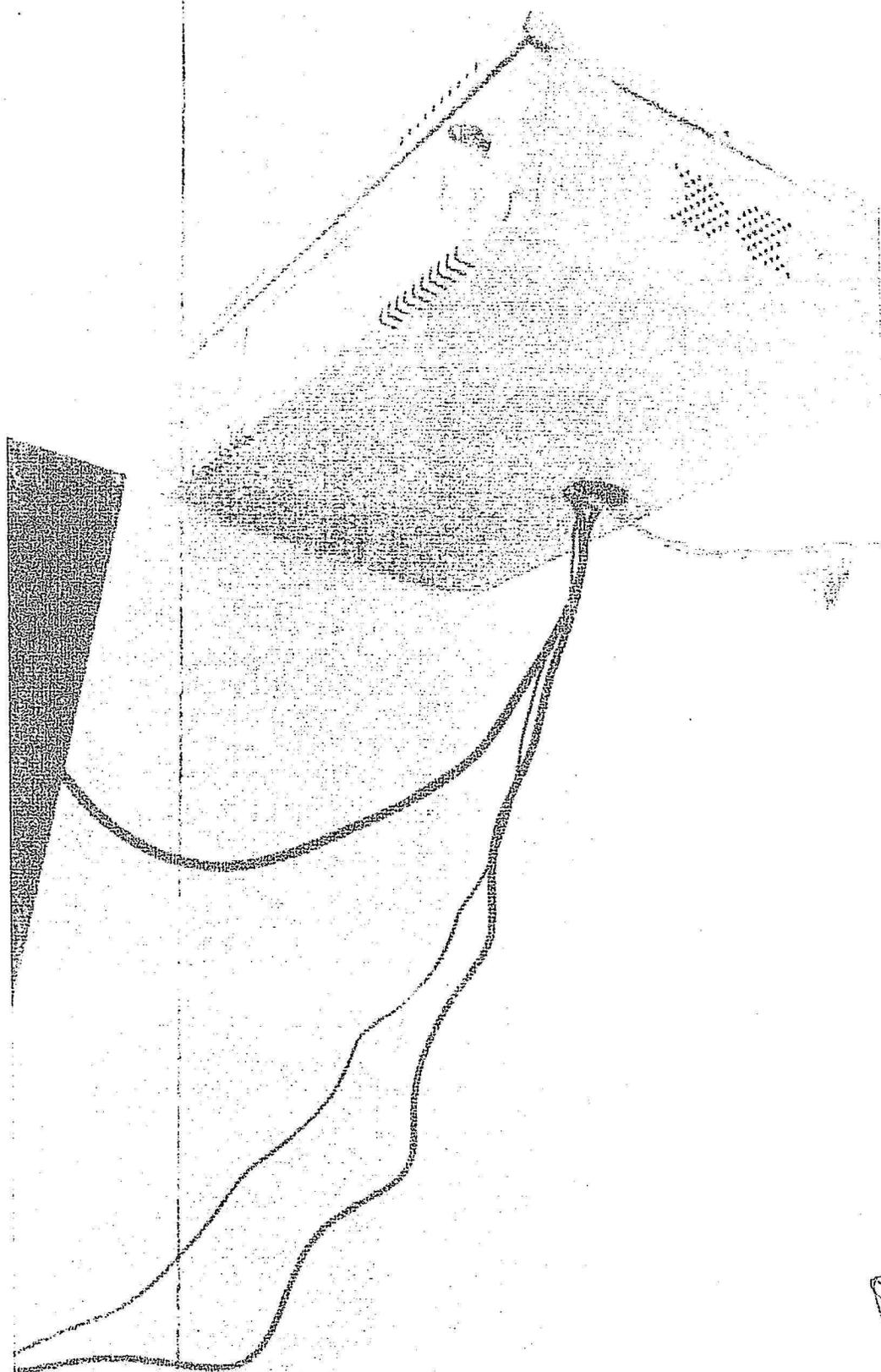
Hauptauftrag

174



Henjels...

A small, stylized signature or mark, possibly a handwritten name or initials, located in the bottom right corner of the page.



Hauptseite

A small, stylized signature or mark, possibly a logo or a personal mark, located in the bottom right corner of the page.



Youngest and Best

Shes



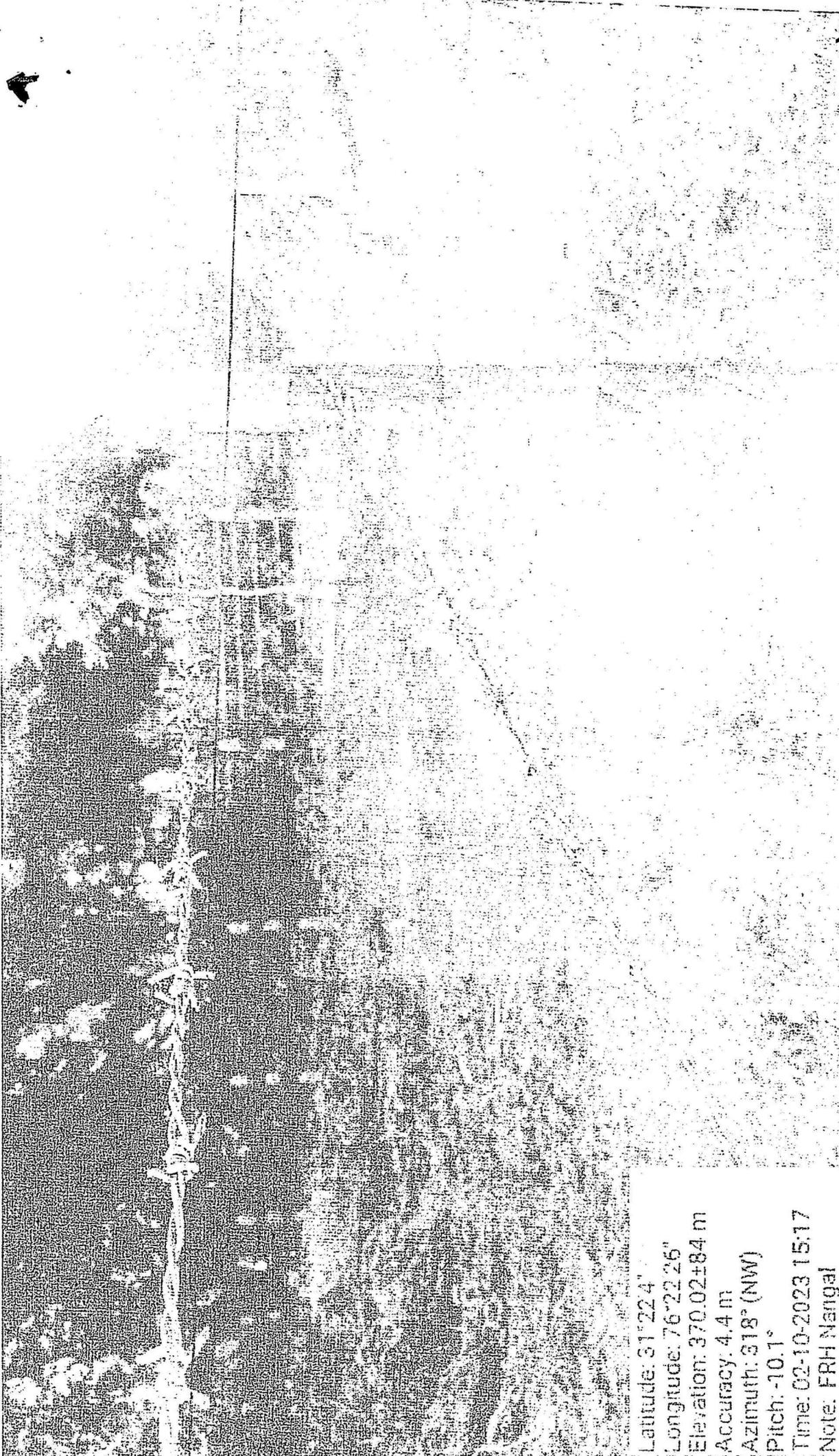
Handwritten signature or text, possibly "Hauptstadt".

Handwritten signature or text, possibly "Dun".



Manjitsingh Rai

Ok



Latitude: 31° 22' 4"
Longitude: 76° 22' 26"
Elevation: 370.02±84 m
Accuracy: 4.4 m
Azimuth: 318° (NW)
Pitch: -10.1°
Time: 02-10-2023 15:17
Note: FRH Nangal

Mangitsif

[Signature]